

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER 2026

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING WITNESSES	OFAFFIDAVIT EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL											
1	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	811/2026	17.07.2026	M/S BAISHAKHI RAM GIRDHARI LAL PVT LTD VS M/S NAVKAR METAL	02.09.2026	11.09.2026	11.09.2026	16.09.2026	26.09.2026	29.09.2026	
			306	CS (COMM)	1044/2025	24.09.2025	LEGEND POLYFOAMS PVT LTD VS NOBLE ENTERPRISES	03.09.2026	15.09.2026 31.10.2026	15.09.2026 31.10.2026	16.09.2026 to 17.10.2026 02.11.2026 to 21.11.2026	30.11.2026	04.12.2026	
			306	CS (COMM)	621/2026	01.06.2026	R V SOLUTIONS PVT LTD VS JINTENDRA SUNDAR SINGH	05.09.2026	19.09.2026	19.09.2026	23.09.2026	03.10.2026	05.10.2026	
			306	CS (COMM)	831/2026	22.07.2026	BANK OF BARODA VS ROHTAS	14.09.2026	30.09.2026	30.09.2026	05.10.2026	17.10.2026	22.10.2026	
			306	CS (COMM)	833/2026	22.07.2026	VOGINDER KUMAR JAIN VS C AND B MASSCON PVT LTD	17.09.2026	30.09.2026	30.09.2026	08.10.2026	19.10.2026	21.10.2026	
			306	CS (COMM)	118/2026	28.01.2026	VIKRAM SINGH VS SPG CONSUMER PRODUCTS PVT LTD	17.09.2026	30.09.2026 24.10.2026	30.09.2026 24.10.2026	10.10.2026 03.11.2026	21.11.2026	27.11.2026	
			306	CS (COMM)	352/2026	23.03.2026	KAPIL GUPTA VS KALSARAM	25.09.2026	17.10.2026	17.10.2026	04.11.2026	16.11.2026	18.11.2026	
			306	CS (COMM)	185/2026	11.02.2026	RAMESH RATHI VS KRISHAN GUPTA	25.09.2026	09.10.2026	09.10.2026	13.10.2026	24.10.2026	29.10.2026	
			306	CS (COMM)	251/2026	26.02.2026	POONAM RATHORE VS AMIT JAIN	28.09.2026	09.10.2026	09.10.2026	17.10.2026	31.10.2026	02.11.2026	
			306	CS (COMM)	969/2026	17.08.2026	ASHWANI KUMAR GUPTA VS MAA BHAGWATI TOWEL HOUSE	28.09.2026	09.10.2026	09.10.2026	15.10.2026	31.10.2026	03.11.2026	
			306	CS (COMM)	777/2026	11.07.2026	CANARA BANK VS JAPNEET SINGH	30.09.2026	17.10.2026	17.10.2026	23.10.2026	31.10.2026	05.11.2026	
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e. 14.09.2026)	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)963/2026	14.08.2026	SAVITA JAIN V/S MCD	17.09.2026	PE- 15.10.2026 AND DE-14.11.2026	BEFORE PE- 15.10.2026	BEFORE DE- 14.11.2026	NA	NA	NA

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			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)562/2026	18.05.2026	JAMNA DASS AND ANON FOOD	7.09.2026	PE- 13.11.2026 AND 14.11.2026, 10.12.2026 AND 11.12.2026	AND DE-PE-13.11.2026 AND 14.11.2026	BEFORE DE-10.12.2026 AND 11.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)937/2026	24.01.2026	SUKH STEEL PVT LTD V/S M/S KALE PALE TRADERS	23.09.2026	PE- 19.11.2026 AND 20.11.2026 17.12.2026 AND 18.12.2026	AND DE-PE-19.11.2026 AND 20.11.2026	BEFORE DE-17.12.2026 AND 18.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)367/2026	25.03.2026	SHIV TEXTILE V/S GEM NEXT CLOTHING	23.09.2026	PE- 19.11.2026 AND 20.11.2026 21.12.2026 AND 22.12.2026	AND DE-PE-19.11.2026 AND 20.11.2026	BEFORE DE-21.12.2026 AND 22.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)449/2026	16.04.2026	SATISH KR BHASIN V/S RADHEY SHYAM JAISWAL	24.09.2026	PE- 09.10.2026 AND 12.10.2026 04.11.2026 AND 06.11.2026	AND DE-PE-09.10.2026 AND 12.10.2026	BEFORE DE-04.11.2026 AND 06.11.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)162/2026	05.02.2026	ADIDAS AG V/S GAGAN SACHDEVA	29.09.2026	PE- 07.12.2026 AND 08.12.2026 11.01.2027 AND 12.01.2027	AND DE-PE-07.12.2026 AND 08.12.2026	BEFORE DE-11.01.2027 AND 12.01.2027	NA	NA	NA
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL											
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	410	CS (COMM)/13/2026	CS (COMM)/13/2026	05-01-2026	SPONTANEOUS COMMUNICATION VS. SH. NANGLI INFOTECH	03.09.2026	PE-29.09.2026, 13.10.2026	DE 29.09.2026	13.10.2026	NIL	NIL	NA
5	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	302	CS(COMM)	401/2026	06-04-2026	CANARA BANK VS NAGENDRA	30.09.2026	11.10.2026	13.10.2026	13.10.2026	17.10.2026	22.10..2026	NIL
			302	CS(COMM)	1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	16.09.2026	22.09.2026	25.09.2026	25.09.2026	28.09.2026	03.10.2026	NIL
			302	CS(COMM)	949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS MR. VINAY AGGARWAL	07.09.2026	14.09.2026	16.09.2026	16.09.2026	18.09.2026	22.09.2026	NIL
			302	CS(COMM)	352/2025	28.03.2026	M/S ANANT OVERSEAS PVT. LTD. VS SOBHIT SHARMA AND ORS.	10.09.2026	12.09.2026	17.09.2026	19.09.2026	17.09.2026	19.09.2026	NIL
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	NIL											

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6	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL										
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	NIL										
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	309	CS (COMM)	CS (COMM)/763/2026	08-07-2026	MS BANSAL GLASS PVT LTD THROUGH ITS DIRECTOR DEVANSH BANSAL Vs DEEPAK GUPTA PROP OF STARK SMALL STORES	01.09.2026	PE: 16.09.2026	Plaintiff to fill all his evidence by way of affidavit from the date of			
			309	CS (COMM)	CS (COMM)/472/2026	22-04-2026	Matri Jewellers Proprietor Uttam Pandit Vs Sahu Jewells Partnership Firm through Partners	01.09.2026	PE: 15.09.2026	Plaintiff to fill all his evidence by way of affidavit from the date of			
			309	CS (COMM)	CS (COMM)/195/2026	16-02-2026	PUNJABI-CHAAP CORNER PRIVATE LIMITED Vs PUNJABIS CHAAP CORNER	03.09.2026	LC Appointed	Parties to file list of witnesses as per Order 16 Rule 1 CPC, if any, within			
			309	CS (COMM)	CS (COMM)/206/2026	17-02-2026	M/s CAXTON PRESS (P) LTD Vs M/s SURE SALES AUTOMATION PRIVATE LIMITED	08.09.2026	PE: 19.09.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	09.09.2026	PE: 07.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/332/2026	18-03-2026	RAJ KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	12.10.2026	PE: 12.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/609/2026	29-05-2026	MS VAISHNO TRADING CO Vs MS NITISH CLOTH HOUSE	14.09.2026	PE: 08.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/131/2026	30-01-2026	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	14.09.2026	PE: 14.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/784/2025	10-07-2025	MBD ALCHEMIE PVT LTD Vs ST. JOHN CENTRAL	14.09.2026	PE: 10.10.2026	As per order, list the matter for PE and payment of cost			
			309	CS (COMM)	CS (COMM)/439/2026	11-04-2026	M/s Adityan Construction Company Vs M/s Delhi Jal Board	16.09.2026	PE: 15.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/647/2026	04-06-2026	STATE BANK OF INDIA Vs MR PREM SINGH	17.09.2026	PE: 27.10.2026	Plaintiff to fill all his evidence by way of affidavit			
			309	CS (COMM)	CS (COMM)/1342/2025	19-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	17.09.2026	PE: 15.10.2026	As per order, list the matter for Ex-parte PE			

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			309	CS (COMM)	CS (COMM)/425/2026	09-04-2026	MITTAL SAREES VS DRAUPADI SELECTIONS AND ORS	26.09.2026		As per order, matter is referred to Mediation Centre				
			309	CS (COMM)	CS (COMM)/590/2026	22-05-2026	SPONTANEOUS COMMUNICATION PVT. LTD Vs VINITA GUPTA	28.09.2026	PE:29.10.2026	Plaintiff has filed evidence affidavit. List for PE.				
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	401	CS COMM	365/26	25-03-2026	M/S ADITYA CONSTRUCTION CO. VS DELHI JAL BOARD	23-09-2026						
				CS COMM	90/26	24-01-2026	NEERAJ GUPTA VS CHAWLA FOOTWEAR	23-09-2026						
				CS COMM	1326/25	13-12-2025	PRASHANT SHARMA VS DELHI JAL BOARD	21-09-2026						
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	402	Civil	CS(COMM)/153/2025	03.02.2025	SURYA ROSHINI VS LTD. VS ASHOK KUMAR	YES						
			402	Civil	CS(COMM)/1229/2020	06.09.2018	CHIRANJEEVI ELECTRICALS VS ETA ENGINEERING	YES						
			402	Civil	CS(COMM)/690/2026	09.06.2026	CANARA BANK VS GHANSHYAM DASS	YES						
11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	cs	CS (COMM)/257/2026	14-03-2026	BINDRA BAN Vs DIMPLE	02-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH	07-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/407/2026	24-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Amit Kumar and Ass.	17-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/149/2026	11-02-2026	Amit Kumar Goyal Proprietor of M/s Amit Plastic Vs Charanpaad	26-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/67/2026	16-01-2026	M/S KCT TRADING (P) LTD Vs DEV BANERJEE PROPRIETOR OR M/S PRINT	28-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/796/2025	19-09-2025	UNION BANK OF INDIA Vs SHALINI SHARMA PROPRIETOR OR OF M/S SHALINI	29-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS COMM	899/2024	16.10.2024	VIHAAN BOARD LTD VS NIKUNJ WOODS LTD	17.09.2026	23.10.26	23.10.26	23.10.26	--	--	-	
			CS COMM	315/2025	21.04.2025	PUNJAB AND SINDH BANK VS ANIL THAKUR	19.09.2026	16.11.26	16.11.26	16.11.26	--	--	-	
			CS COMM	832/2024	24.09.20024	HAIR MASTER SALON LTD VS SHIVANI ARORA	22.09.2026	06.11.26	06.11.26	06.11.26				
			CS COMM	1048/2025	22.12.2025	NEWOW INDIA LTD VS NAYAN KESHARWANI	23.09.2026	02.11.26	02.11.26	02.11.26				
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	NIL											
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.	802/2025	17.10.2025	Primus Speciality Hospital Unit of Delhi Hospital Society Vs. Dr Alokrit Gulati	28.09.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
18	SH. MANOJ KUMAR, DISTRICT JUDGE COMMERCIAL COURT	NEW DELHI	25	CS – COMM	851 / 2025	10.11.2025	MS C G LOGISTICS PVT LTD THROUGH ITS DIRECTOR RAJESH DUBEY Vs MS ALLIANCE AIR AVIATION LIMITED	30.09.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 14.10.2026
19	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
20	SH. RAKESH PANDIT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (Comm) No. 536/2025	27.11.2025	KVG PRIVATE LIMITED Vs SHIVAM ENTERPRISES	24.09.2026	NIL	NIL	NIL	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 113/2026	27.02.2026	Mark Shield Vs Mohammad Awais	24.09.2026	NIL	NIL	NIL	NIL	NIL	NA
21	SH. KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 184/2026	06.04.2026	RAMKESH MUNICIPAL CORPORATION OF DELHI VS	21.09.2026	WITHIN 15 DAYS FROM 21.09.2026	28.10.2026	20.11.2026	-	30.11.2026	-

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22	SH. BALWANT RAI BANSAL DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/158/2025	28.03.2025	AKHTAR ALI Vs SALMA	46268	21/09/2026 31/10/2026	to Within days	1516/11/2026 to 15/12/2026	NIL	NIL	21.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/238/2024	13.05.2024	Thandi Ram Meena Vs Neeraj Chaudhary And Anr	46266	15/09/2026 15/10/2026	to Within days	1522.10.2026 to 30.11.2026	NIL	NIL	02.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/289/2026	22.05.2026	PACE CREATION Vs ANAYA POLYCOATERS	46273	05/10/2026 06/10/2026	to Within days	1513/10/2026 to 14/10/2026	NIL	NIL	22.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/45/2026	22.01.2026	Union Bank of India Vs Shivansh Singh	46284	13/10/2026 14/10/2026	to Within days	1522/10/2026 to 23/10/2026	NIL	NIL	29.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/43/2025	22.01.2025	AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL	46289	06/10/2026 27/10/2026	to Within days	1501/11/2026 to 21/11/2026	NIL	NIL	27.11.2026
23	SH. SUDESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.)557/2025	10.12.2025	M/S CHIMES AVIATION PVT. LTD. VS M/S THE NATIONAL INSURANCE CO. LTD.	22.09.2026	05.10.2026	-	-	-	-	20.11.2026
			29, New Court Block-II	Commercial	CS (COMM.)515/2025	11.11.2025	SUMAN SINGH AND ANR. VS SURENDER CHAUHAN	24.09.2026	13.10.2026	-	-	-	-	24.10.2026
			29, New Court Block-II	Commercial	CS (COMM.)516/2025	11.11.2025	SUMAN SINGH AND ANR. VS SURENDER CHAUHAN	24.09.2026	13.10.2026	-	-	-	-	24.10.2026
24	VACANT COURT OF DISTRICT JUDGE -05(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	45085	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	45483	-	45791	-	-	Plaintiff Evidence	46284
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	45196	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	45560	-	45622	-	-	Final Arguments	46276
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	45712	ENERGIZERS IT SERVICES VS PVR INOX LTD.	45918	-	-	-	-	Misc. Arguments	46282
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	45237	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	46051	-	-	-	-	Defendant Evidence	46279
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/217/2025	45772	MOOL CHAND VS AIIMS NEW DELHI	45940	-	-	46247	-	Defendant Evidence	46294
24A	SH. AJAY PANDEY DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	45085	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	45483	-	45791	-	-	Plaintiff Evidence	46284

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			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/544/2023	45196	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	45560	-	-	45622	-	-	Final Arguments	46276
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	45712	ENERGIZERS IT SERVICES VS PVR INOX LTD.	45918	-	-	-	-	-	Misc. Arguments	46282
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	45237	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	46051	-	-	-	-	-	Defendant Evidence	46279
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/217/2025	45772	MOOL CHAND VS AIIMS NEW DELHI	45940	-	-	46247	-	-	Defendant Evidence	46294
25	MS. RAVINDER DISTRICT JUDGE (COMMERCIAL COURT)	BEDL SOUTH-EAST	18 BLOCK	CS COMM	22/2022	30.12.2021	YASH JAIN VS. M/S COUNTRY LINE LOGISTICS PVT LTD.	05.09..2026	19.09.2026	NIL	NIL	31.10.2026	NIL		
				CS COMM	313/2026	23.04.2026	VELOCITY SOFTWARE SOLUTION LTD. VS. NR. WARDROB FUSS PVT LTD.	14.09.2026	21.09.2026	NIL	NIL	17.10.2026	NIL		
				CS COMM	465/2026	01.06.2026	LALIT GUPTA VS. GODREJ FINANCE LTD.	19.09.2026	14.10.2026	NIL	NIL	27.11.2026	NIL		
				CS COMM	218/2026	25.03.2026	PATANJALI FODDS LTD. VS. ANIL KUMAR JAIN AND ORS	29.09.2026	16.10.2026	NIL	NIL	27.10.2026	NIL		
				CS COMM	847/2023	19.09.2023	MOHITA GUPTA VS. KANIKA ARORA	10.09.2026	16.10.2026	NIL	NIL	02.11.2026	NIL		
26	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/52/2026	CS/COMM/552/2026	06.07.2026	BERGER PAINTS VS INDIA		JAI MATA AGENCIES	07.09.2026	Within days	15/09.09.2026	—	—	
				CS/COMM/503/2026	CS/COMM/503/2026	06.06.2026	MIDAS GARMENTS VS		URMILA SINGH	08.09.2026	Within days	15/09.09.2026	—	—	
				CS/COMM/329/2026	CS/COMM/329/2026	27.04.2026	STATE BANK OF INDIA		LAXMI MEENA CHAND	10.09..2026	Within days	15/05.10.2026	—	—	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
				CS/COMM/585/2026	CS/COMM/585/2026	10.07.2026	SACH SERVICES VS	ABRASIVES INDIA	11.09.2026	Within days	15	01.10.2026	—	—	
				CS/COMM/422/2026	CS/COMM/422/2026	21.05.2026	REGENCY CYCLES PVT. LTD.	VS	S T ENTERPRISES	15.09.2026	Within days	15	26.09.2026	—	—
				CS/COMM/621/2026	CS/COMM/621/2026	27.07.2026	ORBIT TECHSOLVS INDIA	VS	CSC GOVERNANCE	18.09.2026	Within days	15	16.10.2026	—	—
				CS/COMM/994/2022	CS/COMM/994/2022	01.10.2022	MANI KANTVS AGGARWAL	VS	JYOTSANA SANJAY AGARWAL	21.09.2026	Within days	15	03.11.2026	—	—
				CS/COMM/284/2026	CS/COMM/284/2026	16.04.2026	M/S SAFEDECORVS PVT. LTD.	VS	KMK TRADE LINKS	21.09.2026	Within days	15	06.10.2026	—	—
				CS/COMM/573/2026	CS/COMM/573/2026	08.07.2026	M/S KAMDHENUVS CEMENT	VS	SGK PROJECTS	23.09.2026	Within days	15	07.10.2026	—	—
				CS/COMM/383/2026	CS/COMM/383/2026	08.05.2026	BANK OF MAHARASTHRA	VS	SHIVRAM GAWALE	24.09.2026	Within days	15	03.10.2026	—	—
				CS/COMM/467/2026	CS/COMM/467/2026	01.06.2026	BANK OF INDIA	VS	ABUL ARCHADUL UFA	24.09.2026	Within days	15	10.10.2026	—	—
				CS/COMM/510/2025	CS/COMM/510/2025	10.06.2025	THE NEW INDIAVS ASSURANCE	VS	M/S NTC SUPPLY	26.09.2026	Within days	15	03.10.2026	—	—
27	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
28	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
29	MS. NEELAM SINGH	SOUTH-EAST	NIL												
30	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS(COMM.) 1122/2022	15.11.2022	ANJALI DAPHTARY and ANR. Vs M/S APEX BUILTTECH and ORS.	02.09.2026	WITHIN 15 DAYS	4 WEEKS	BEFORE LD. LOCAL COMMISSIONER	NIL	NIL	NIL	NIL
				COMMERCIAL CASE	CS(COMM.) 432/2026	25.05.2026	M/S TANYA ENTERPRISES Vs M/S GANNON DUNKERLEY AND CO. LTD	02.09.2026	WITHIN 15 DAYS	4 WEEKS	BEFORE LD. LOCAL COMMISSIONER	NIL	NIL	NIL	NIL

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAH DAR	301, New Court Building	CS (COMMERCIAL)	CS (COMM) 461/25	26.07.2026	Swagat Fashion Co Vs. Goel Hosiery	02.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 06.10.2026 For D.E. - 13.10.2026 F/A 17.10.2026	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 482/25	05.08.2026	Fakhre Alam Vs. Subhash Gautam	02.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For PE 5th October, 2026. DE 12th October, 2026. F7 A16.10.2026	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 446/26	16.03.2026	M/S BRIJBIHARI CONCAST LIMITED Vs. M/S NAVAYUGA ENGINEERING CO. LTD	07.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 05.10.2026 DE 08.10.2026 F/A 29.10.2026	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 138/26	13.03.2026	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Avinash	07.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 24.10.2026 and 30.10.2026 For D.E. - 05.11.2026 Final Arguments	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 476/26	02.04.2026	Earthling Vs. Malhotra Bakery Store	08.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 07.10.2026 For D.E. - 15.10.2026 Final Arguments, on 22.10.2026	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 585/25	06.10.2025	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Abdul Wahid	16.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For PE 12.10.2026 For DE 17.10.2026 Final Arguments 03.11.2026	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 465/24		NIKUNJ MAHESHWARI Vs. DEWON ELECTRIC PVT LTD THROUGH ITS DIRECTOR DIPESH SHARMA	22.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 13.10.2026 DE 29.10.2026 Final Arguments 03.11.2026	
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL	CS COMM 314/2026	09-06-2026	SUSHIL KUMAR KESARWANI Vs. HARI SINGH	46281	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/25-11-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 103/2026	19-02-2026	SHRI RAJEEV JAGGA Vs. SHRI PIYUSH KUMAR VIG	46287	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-10-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 327/2026	04-07-2026	STATE BANK OF INDIA VS KRISH SHARMA	46290	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/02-11-2026	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
38	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 334/2026	07.07.2026	NEXT EXPORTER & MANUFACTURER VS MADURA CORPORATION	01.09.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 256/2026	12.05.2026	JAI DURGEY WEARS LLP VS MISHU ENTERPRISES & ORS	26.09.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 210/2026	13.04.2026	MAHESH CHANDY VS FAMILY CARE HOSPITAL PVT LTD	30.09.2026	Not Filed	NO	Not Filed	NO	NO	
39	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAH DARANGA	C.No 304	COMMERCIAL	MISC DJ/816/2024		GAURAV KRISHAN GOSWAMI VS BANKEY BIHARI MUSIC	03-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 30-11-2026	
				COMMERCIAL	CS(COMM) /141/2026		BIOCON ELECTRIC PVT LTD VS PRADEEP KUMAR SINGH	10-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-01-2027	
				COMMERCIAL	CS(COMM) /714/2025		ABHISHEK JAIN VS MANI SETH	11-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-01-2027	
				COMMERCIAL	CS(COMM) /117/2024		GAURAV KRISHNA GOSWAMI VS M/S BANKEY BIHARI MUSIC	18-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-01-2027	
				COMMERCIAL	CS(COMM) /10/2026		M/S V CRANES PVT. LTD. VS M/S CHATTERJEE ENGINEER	23-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-01-2027	
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT	NORTH-WEST	406	Civil	326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							
					129/25	45707	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS							
					818/22	27-10-2022	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD							
					212/24	04-04-2024	Rajesh Goyal Vs Babita Sharma and Annr.							
					397/23	19-05-2023	M/S TRANE TECHNOLOGIES INDIA PVT LTD Vs M/S VARINDRA REFRIGERATION							
					808/22	15-10-2022	M/S SINGLA POLYMERS Vs M/S SHREE POLY PLAST							

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					CS (COMM) 2/2020	08-01-2020	BALAJI SOLUTIONS VS MAHESH KUMAR GOYAL							20-11-2026
					CS (COMM) 383/2024	07-06-2024	MACHA CONSUMER PRODUCTS LTD VS CHAI SUTTA BAR TRADING PVT LTD							28-11-2026
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL											
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUI	CS (COMM) 326/2025	01-07-2025	VINOD TIWARI VS VEENA JAIN	18.08.2025	02.09.2026	02.09.2026	02.09.2026	17.08.2026	17.08.2026	
			603	COMMERCIAL SUI	CS (COMM) 40/2025	23-01-2025	CRM POLYMERS VS YFC PROJECTS PRIVATE LIMITED	15.07.2025	02.08.2025	02.08.2025	02.08.2025	29.08.2026	29.08.2026	
			603	COMMERCIAL SUI	CS (COMM) 653/2025	27-11-2025	ICICI BANK LTD VS M/S AGNIV HOSPITALITY SERVICES LLP	11.04.2026	06.05.2026	06.05.2026	06.05.2026	31.08.2026	31.08.2026	
			603	COMMERCIAL SUI	CS (COMM) 93/2025	25-02-2025	IDBI BANK LIMITED VS M/S SHREE SHYAM GARMENTS	21.04.2026	20.07.2026	20.07.2026	20.07.2026	17.09.2026	17.09.2026	
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/130/2019	28-05-2019	M/S SAPIENT LABORATORIES P LTD VS INDIANA OPHTHALMICS	19-09-2026	SHALL REMAIN... STAYED FOR THREE MONTHS FROM 19-09-2026	...	...	...		...
			613	Commercial Suit	CS (COMM)/472/2025	02-09-2025	BANK OF BARODA VS ASHISH SONI	17-09-2026	PE - 02-11-2026 TO 05-11-2026 DE - 28-11-2026 FA - 01-12-2026	...	...	...		...
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUI	CS (COMM) 551/2025	16.02.2025	JOGO TECHNOLOGIES VS. DWARKA SHUTTLERS	01.09.2026	PE - 29.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	COUNTER CLAIM 4/2026	05.01.2026	DWARKA SHUTTLERS VS. JOGO TECHNOLOGIES	01.09.2026	PE - 29.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS (COMM) 427/2026	07.07.2026	MATRIX POLYTECH VS. DELTON CABLES	07.09.2026	PE- 17.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS (COMM) 440/2026	09.07.2026	VINOD TIWARI VS. GLITZ LOUNGE	07.09.2026	PE-09.10.2026 12.10.2026	DE-NIL	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING	DE	NIL	NIL	NIL	NIL
		614	COMMERCIAL SUIT	CS(COMM) 223/2026	15-04-2026	CURIE AND BROWN VS. TARC PROJECT	08.09.2026	PE-05.10.2026	DE-NIL	NIL	NIL	NIL
		614	COMMERCIAL SUIT	CS(COMM) 426/2026	07.07.2026	MANISH POPLI VS. SHIVAY LOGISTICS	08.09.2026	PE-02.11.2026	DE-NIL	NIL	NIL	NIL
		614	COMMERCIAL SUIT	CS(COMM) 169/2026	27.03.2026	UNION BANK OF INDIA VS. PREETI YADAV	10.09.2026	PE- 05.10.2026	DE-NIL	NIL	NIL	NIL
		614	COMMERCIAL SUIT	CS(COMM) 75/2025	12.02.2025	RAMJI LAL VS. GHAMANDI LAL	14.09.2026	PE- 15.10.2026	NIL	NIL	NIL	NIL
47	SH. AJAY GULATI-I DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (Comm)	32/2026	22.01.2026	Tvishi Service Private Limited Vs Piccadily Hotels Private Limited	07.09.2026	PE-05.10.2026, 17.10.2026	Within Weeks	4	
			509	CS (Comm)	579/2025	30.10.2025	MS Sankalp Finsec Pvt Ltd Vs ANAND PRAKASH	08.09.2026	PE-13.10.2026	Within Weeks	4	
			509	CS (Comm)	258/2026	30.04.2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE THROUGH ITS AUTHORISED SIGNATORY Vs BAWAN KUMAR	09.09.2026	PE-15.10.2026	Within Weeks	4	